

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 32382/2015

RAJENDRA

Petitioner(s)

VERSUS

SANJAY AND ORS.

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

Date : 30/11/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Venkateswara Rao Anumolu, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As per tracking report, the respondent Nos.1 & 2 have been served, but no one has entered appearance on their behalf. Service of notice is complete on the respondent No.3, but no one has entered appearance on his behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB